

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 5/RP/2026 in Petition No. 128/GT/2024

Subject : Petition for review of order dated 26.12.2025 in Petition No. 128/GT/2024 for determination of project specific levelized tariff for 40 MW solar photo voltaic plants at Ayodhya, Uttar Pradesh.

Petitioner : NTPC Green Energy Limited

Respondents : UPPCL and Anr.

Date of Hearing : **29.4.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NGEL
Ms. Harsha V Rao, Advocate, NGEL

Record of Proceedings

The case was called out through a virtual hearing.

2. During the hearing 'on admission', the learned counsel for the Petitioner submitted that the present Review Petition has been filed for partial review of the Commission's order dated 26.12.2025 in Petition No. 128/GT/2024 and for consequential revision of the levelised tariff of the project.
3. The Commission, after hearing the learned counsel for the Petitioner, directed as under:
 - (a) Admit and issue notice to the Respondents.
 - (b) The Respondents are permitted to file a reply, on or before **21.5.2026**, after serving a copy to the Review Petitioner, who may file its rejoinder, if any, by **1.6.2026**.
4. The matter shall be listed for hearing on **9.6.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

